Punjab and Haryana from 19-21 July, 2010 is compiling and collating the information obtained during its visit, prior to finalization of its report shortly.

(b) Does not arise.

(c) The Central Government, in close coordination with both State Governments, supported the relief and rescue operations. 08 teams of National Disaster Response Force (NDRF), 44 boats, 01 Army column with motorized boats were deployed in Punjab for 14 days and 09 teams of NDRF, 59 boats, 04 Army columns with motorized boats were deployed in Haryana for 30 days for rescue and relief operations.

In addition, funds to the tune of Rs. 2308.66 crore and Rs. 1224.41 crore are available with the State Governments of Punjab and Haryana respectively under their calamity relief fund.

## Setting up ITIs in LWE affected Blocks

\*356.SHRI PYARIMOHAN MOHAPATRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government of Orissa has submitted the proposal for setting up 186 Industrial Training Institutes in Left Wing Extremists (LWE) affected blocks of the State, and if so, the action taken by Government on the proposal; and

(b) in view of the urgent need for providing employment to the youth in these affected blocks, whether Government proposes to treat this as a special package for skill development and provide the funds liberally?

The MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Hon'ble Chief Minister of Orissa in his letter dated 21st August, 2009 addressed to the Prime Minister had requested for opening of 100 new ITIs in under-serviced and un-served regions of Orissa in XI Plan period. In his proposal, he had also included backward, poverty ridden and areas affected by Left Wing Extremism (LWE) of the State.

In reply to above letter, Hon'ble Chief Minister was informed that:

1. "setting up of 1500 ITIs in PPP mode has been taken up by the DGE&T to comply with the announcement of Hon'ble Prime Minister in which State Governments are expected to provide land free of cost, connectivity and basic amenities and Private partners are expected to set up and run the institute. Central Government may provide Viability Gap Funding (VGF). The State of Orissa will definitely get its due share; and

2. A separate Centrally Sponsored Scheme is being formulated by this Ministry for skill development of youth in 33 identified districts affected by Left Wing Extremism. This will include five districts (Deogarh, Gajapathi, Malkangiri, Sambalpur and Rayagada) of Orissa. The scheme envisages setting up of ITIs and Skill Development Centres (SDCs) at block level".

Both the schemes are under consideration of the Government.

## Probe into dumping of items by China

\*357. SHRIMATI SHOBHANA BHARTIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has initiated a probe into the alleged dumping of several items by China after finding "sufficient evidence" of injury to the domestic players;

(b) if so, details of the dumping of items came to the notice of the Government in the past one year;

(c) whether the Government proposes to take stringent steps to check such dumping by China which is directly affecting domestic industry; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) Yes, Sir.

(b) Eleven (11) anti dumping investigations concerning imports of Coumarin, Synchronous Digital Hierarchy (SDH) transmission equipment, Barium Carbonate, Circular Weaving Machines, 1,1,1,2-Tetrafluoroethane or R-134a of all types, Glass Fibre and articles thereof, PVC Paste Resin, PVC Flex Films, Pencillin-G Potassium; and 6-APA, Sodium Tripoly Phosphate, Seamless Tubes, from China PR have been initiated by the Directorate General of Anti Dumping and Allied Duties (DGAD) in 2009-10.

(c) and (d) Anti dumping investigations are conducted by DGAD as per the procedure prescribed in the Anti Dumping Rules and findings recommending the amount of anti dumping duties to remove injury to the domestic industry are submitted to the Central Government Acting upon the recommendations of DGAD, the Central Government has levied definitive anti dumping duties on 12 cases during the financial year 2009-10 on imports of Cable Ties, Cathode Ray Television Picture